

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 30th August, 2023

NO.HC.VII-56/2020/9092/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the following Grade-III Judicial Officers to attend "**Refresher Training Programme**" scheduled to be held on **23-09-2023 (Saturday) and 24-09-2023(Sunday)** from **10:00 a.m. to 04.00 p.m.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Present Place of Posting
1.	Smti Jyoshlobi Dutta	Civil Judge (Jr. Div.), Goalpara
2.	Smti Tahmina Laskar	Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1 st Class, Naharkatia
3.	Shri Vishek Bhuyan	Judicial Magistrate, 1 st Class, Karimganj
4.	Shri Sahidulla Ahmed	Civil Judge (Jr. Div.), Hailakandi
5.	Smti Mayurakshi Roy Medhi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Nazira
6.	Smti Jaya Sharma	Civil Judge (Jr. Div.), Dibrugarh
7.	Dr. Geetanjali Debi	Judicial Magistrate, 1 st Class, Dibrugarh
8.	Shri Dipjyoti Hazarika	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong
9.	Smti Priyanka Purkayastha	Civil Judge (Jr. Div.), Lakhimpur, North Lakhimpur
10.	Smti Mridusmita Sarkar	Judicial Magistrate, 1 st Class, Sivasagar
11.	Shri Avinob Bezbarua	Judicial Magistrate, 1 st Class, Hajo
12.	Shri Rupam Saikia	Judicial Magistrate, 1 st Class, Golaghat
13.	Smti Tulika Deka	Civil Judge (Jr. Div.), Hailakandi

14.	Shri Priyungchu Bordoloi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Hatsingimari
15.	Shri Muzakkir Ahmed	Civil Judge (Jr. Div.), Dibrugarh
16.	Smti Pragyashree Chetia	Civil Judge (Jr. Div.), Jorhat
17.	Shri Samrat Jyoti Bora	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Bajali
18.	Shri Rajib Kumar Kashyap	Civil Judge (Jr. Div.), Nagaon
19.	Smti Sharmina Khatun Barbhuiya	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Titabar
20.	Smti Darshana Nath	Civil Judge (Jr. Div.), Karimganj
21.	Smti Dimpee Talukdar	Civil Judge (Jr. Div.), Sonitpur, Tezpur
22.	Shri Rinku Boro	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati
23.	Shri Upam Kalita	Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar
24.	Smti. Deepsikha Das	Civil Judge (Jr. Div.), Morigaon
25.	Sri Dhiren Pegu	Civil Judge (Jr. Div.), Bongaigaon
26.	Smti. Manashi Mandal	Civil Judge (Jr. Div.), Tinsukia
27.	Sri Bhaskar Das	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
28.	Smti. Chandrama Talukdar	Judicial Magistrate, 1 st Class, Dhemaji
29.	Smti. Lipika Roy	Civil Judge (Jr. Div.), Nagaon
30.	Smti. Bebika Kuli	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Lakhimpur, Cachar
31.	Smti. Priyanka Saikia	Judicial Magistrate, 1 st Class, Hailakandi
32.	Smti. Madhumita Naroh	Judicial Magistrate 1 st Class, Morigaon
33.	Sri Chandan Saikia	Judicial Magistrate, 1 st Class, Dibrugarh

34.	Smti. Alisha Akhtar	Judicial Magistrate, 1 st Class, Udalguri
35.	Sri Prasurjya Pran Phukan	Civil Judge (Jr. Div.), Sonitpur, Tezpur

[THE LIST OF OFFICERS HERETINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

The nominated Judicial Officers are directed to report at the venue (**Judicial Academy, Assam**) on **23-09-2023 at 09:30 A.M.** for the aforesaid training programme.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/56/2020/9093-9103/A **Dated: 30-08-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bajali / Bongaigaon / Cachar, Silchar / Dhemaji / Dibrugarh / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Lakhimpur / Morigaon / Nagaon / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

6. The Chief Judicial Magistrate,
Bajali / Bongaigaon / Cachar, Silchar / Dhemaji / Dibrugarh / Goalpara /
Golaghat / Hailakandi / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi
Anglong / Lakhimpur / Morigaon / Nagaon / Sivasagar / Sonitpur / South
Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

7. The nominated Judicial Officers:
- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **12-09-2023** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
30.08.23
REGISTRAR (JUDICIAL)